

NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH

Faridkot House
Copernicus Marg
New Delhi- 110001

No.:- NGT(PB)/3/JUDICIAL/2014/6(LD)

Dated:-14.04.2020

CIRCULAR

(Subject: Adjournment of cases of NGT Benches in view of lockdown phase till 01.05.2020)

In continuation of earlier Circular dated 31.03.2020, in the wake of outbreak of Coronavirus and consequent to extension of lockdown phase till 03.05.2020, all concerned are intimated that all the matters scheduled to be listed from 15.04.2020 to 03.05.2020 of NGT (Principal Bench) and all Zonal Benches stand adjourned to the following dates:

S.No.	Date already fixed	Next Date of Hearing
1.	15.04.2020	15.06.2020
2.	16.04.2020	16.06.2020
3.	17.04.2020	17.06.2020
4.	20.04.2020	18.06.2020
5.	21.04.2020	19.06.2020
6.	22.04.2020	22.06.2020
7.	23.04.2020	23.06.2020
8.	24.04.2020	24.06.2020
9.	27.04.2020	25.06.2020
10.	28.04.2020	26.06.2020
11.	29.04.2020	29.06.2020
12.	30.04.2020	30.06.2020
13.	01.05.2020	01.07.2020

It is further informed that if any of the above dates does not suit any Ld. Counsel / party appearing in the matter, advance request for preponement or postponement of the matter can be made by sending e-mail to judicial-ngt@gov.in, after taking consent of the opposite party/parties, as per the pro-forma for seeking adjournment, which shall be considered appropriately.

Sd/xxxxxx
(Ashu Garg)
Registrar General

To:

1. PPS to Hon'ble Chairperson, NGT
2. PA to all Hon'ble Judicial and Hon'ble Expert Members, NGT
3. PA to Registrar General, NGT (PB)
4. Ld. Registrars, NGT (all zonal benches) with a request to bring the circular to the notice of all concerned.
5. Ld. Deputy Registrars and Ld. Assistant Registrars (all benches)
6. Ld. President / Ld. Vice President / Ld. Secretary, NGT Bar Association
7. Notice Board, NGT
8. Website of NGT
9. Guard file